

**HIGH COURT OF MANIPUR**  
AT IMPHAL

NOTIFICATION  
Imphal, the 27<sup>th</sup> of July, 2021

No. HCM/1/96/BENCH/ It is hereby informed to all concerned parties and Ld. Counsels that owing to some unavoidable circumstances, the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice KH. Nobin Singh could not hold its sitting today. The following two cases which appear in the causelist dt. 27.07.2021 of the said Division Bench will be listed on 28.07.2021 before another Bench.

- i. PIL No. 38 of 2021[Moirangthem Maipak Singh Vs State of Manipur & 3 Ors.]
- ii. WP(Cril.) No. 10 of 2021[ Sangalakpam Romi Devi Vs The District Magistrate Imphal East & 2 Ors.]

By Orders

Sd/-

Registrar (Judl)

High Court of Manipur

Imphal, the 27<sup>th</sup> July, 2021

NO.HCM/1/96/BENCH/92934-47

Copy to:

1. The Advocate General, Govt, of Manipur.
2. The Govt. Advocate, Govt. Of Manipur.
3. Addl. Advocate General, Govt. Of Manipur.
4. The President, HCBAM
5. The President, AMBA
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur
7. P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
8. P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
9. P.S. to Hon'ble Mr. Justice MV Muralidarab, High Court of Manipur.
10. P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
11. P.S. to Registrar General, High Court of Manipur
12. The System Analyst, High Court of Manipur.

- **For uploading the same to the official website.**

13. All Supdts./Court Officer/Stamp Reporter

14. Court Masters

Registrar (Judl)

High Court of Manipur